COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 217 OF 2014 & IA NO. 336 OF 2014

Dated: 12th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R-1

Mr. Hemant Sahai

Ms. Meghana Aggarwal

Ms. Devika Choudhary for R-29 to R-37

ORDER

The learned counsel, Ms. Suparna Srivastava, appearing for Respondent No.1, has filed the written submissions and the same is taken on record.

The learned counsel, Mr. Hemant Sahai, appearing for Respondent Nos.29 to 37, has file the written submissions and the same is taken on record.

The learned counsel, Mr. M.G.Ramachandran, appearing for the appellant has filed a reply to the stand taken by the respondents in the written submissions. The same is taken on record.

The submissions made by the learned counsel for the parties, at supra, is placed on record.

Judgement is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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